

different sectors which had been granted Environmental Clearance (EC) between calendar years 2011 to July, 2015, to examine the process of grant of Terms of Reference (ToR) and Environmental Clearance (EC) at the Ministry of Environment, Forest and Climate Change (MoEF&CC). This examination included 48 projects of Power Sector—7 River Valley and Hydro Electric Projects (RV&HEPs) and 41 Thermal Power Projects. CAG Report indicates that 7 RV and HEPs and 9 Thermal Power Projects reveal different levels of non-compliance to EC norms.

Launching of UJALA scheme in Jharkhand

4252. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of POWER be pleased to state:

(a) whether Government has recently launched the Unnat Jyoti by Affordable LEDs For All (UJALA) scheme in Jharkhand;

(b) if so, the details thereof; and

(c) what are the targets fixed by Government for the ensuing financial year?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) Yes, Sir. “Unnat Jyoti by Affordable LEDs for All” (UJALA) scheme has been launched in Jharkhand, on 15th November, 2015, by Energy Efficiency Services Limited (EESL), a joint venture company of Public Sector Undertakings (PSUs) of Ministry of Power. As on 31.03.2017, over 87.94 lakh LED bulbs have been distributed by EESL under the scheme in Jharkhand.

(c) EESL has proposed a target for distribution of 20 Lakhs LED bulbs in Jharkhand during financial year 2017-18.

Power projects in Karnataka

4253. SHRI BASAWARAJ PATIL: Will the Minister of POWER be pleased to state:

(a) the details and capacity of power projects under the Central Government in Karnataka; and

(b) the details of ongoing projects and those which are yet to start along with their potential and cost of production and by when they will be completed?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) The details and capacity of power projects under the Central Government in Karnataka are given in Statement (*See* below).

(b) In the central sector Kudgi Super Thermal Power Project (STPP) Phase I (Unit 3) is under construction in Karnataka, with an approved cost (for all three

units 3x800 MWs) of ₹ 15,166.19 crore. The anticipated date of commissioning of Unit 3 is 1.08.2017.

Statement

Details of existing power projects under Central Government in Karnataka

State	Sector	Project Name	Prime Mover	Unit	Total Capacity	Date of commissioning
Karnataka	Central Sector	KAIGA A.P.S.	Nuclear	1	220	26.9.2000
		KAIGA A.P.S.	Nuclear	2	220	2.12.1999
		KAIGA A.P.S.	Nuclear	3	220	11.4.2007
		KAIGA A.P.S.	Nuclear	4	220	20.1.2011
		KUDGI STPP	Steam	1	800	25.12.2016
		KUDGI STPP	Steam	2	800	23.03.2017

Linking of PUC certificate with vehicle insurance

4254. DR. T. SUBBARAMI REDDY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether any report has been received on the functioning of Pollution Under Control (PUC) centres for motors vehicles;

(b) if so, the details thereof;

(c) whether Government would link PUC certificate with insurance of motor vehicles; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) and (b) Yes, Sir. EPCA [Environment Pollution (Prevention and Control) Authority] has prepared the report on PUC centres inspection of Delhi and NCR districts in compliance of the Hon'ble Supreme Court order dated 17.01.2017 and 06.02.2017 in W.P. (C) 13029 of 1985 MC Mehta Vs UoI and others. In the report, EPCA has recommended to tighten the PUC emissions norms for pre-Bharat Stage IV vehicles and to overhaul emissions tests and tighten norms for diesel vehicles. It has also suggested integrated OBD (on- board diagnostic system) with inspection and maintenance programme and has provided roadmap for advanced emissions monitoring of new generation vehicles to come with Euro VI emissions standards in 2020.